

HIGH COURT OF CHHATTISGARH, BILASPUR

ENDORSEMENT

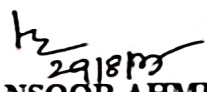
Endt. No. 17563 /
III-6-5/16 (JJC-59)

Bilaspur, dated 29th August, 2025

Copy of the Gazette Notification No. F 11-3/2023/WCD/50 dated 25.08.2025 of the Secretary, Government of Chhattisgarh, Department of Women & Child Development for appointment of **Smt. Kaminee Verma, V Additional Judge to the Court of I Civil Judge Senior Division, Raipur** as Principal Magistrate, Juvenile Justice Board, Raipur is forwarded to :-

- (1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (3) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur *for kind information of Her Ladyship.*
- (6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur *for kind information of His Lordship.*
- (17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur *for information.*
- (18) Principal District & Sessions Judge, Raipur *for information & necessary action.*
- (19) Registrar (Vigilance and I. & E./ Judicial/ S. & A./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur *for information.*

- (20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- (21) Additional Registrar (Judicial/ HCLSC/ Admn.), High Court of Chhattisgarh, Bilaspur *for information.*
- (22) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur *for information.*
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
- (24) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur *for information.*
- (25) *Smt. Kaminee Verma*, V Additional Judge to the Court of I Civil Judge Senior Division, Raipur *for information & compliance.*
- (26) All Joint Registrar, High Court of Chhattisgarh, Bilaspur *for information.*
- (27) All Additional Registrar (M), High Court of Chhattisgarh, Bilaspur *for information.*
- (28) Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (29) Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- (30) Deputy Registrar / Sr. Court Manager [Civil/ Central Filing/ D.E./ D.E.(Appeal)/ Juvenile Justice Cell], High Court of Chhattisgarh, Bilaspur *for information.*
- (31) Assistant Registrar/ Section Officer/ In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment/ I. & E/ Pension/ Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/ Vigilance/ Works Section, High Court of Chhattisgarh, Bilaspur *for information and necessary action.*
- ✓ (32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this Order in the official web-site of this High Court.


(MANSOOR AHMED)
J/C REGISTRAR GENERAL

"बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगव भुगतान (बिना डाक टिकट) के प्रिया हेतु अनुमत, क्रमांक जी. 3-22-छत्तीसगढ़ गजद / 38 सि. सी. भिलाई, दिनांक 30-05-2001."



पंजीयन क्रमांक
"छत्तीसगढ़/मु/09/2013-2016,"

छत्तीसगढ़ राजपत्र

(असाधारण)
प्राधिकार से प्रकाशित

क्रमांक 679]

नवा रायपुर, रीगवार, दिनांक 25 अगस्त 2025 — भाद्र 3, शक 1947

महिला एवं बाल विकास विभाग
मंत्रालय, महानदी भवन, नवा रायपुर अटल नगर
नवा रायपुर अटल नगर, दिनांक 25 अगस्त 2025

अधिराचना

क्रमांक एक 11-6/2023/मबादि/50. - किशोर न्याय (बालकों की देखरेख एवं संरक्षण) अधिनियम 2016 (2016 का रा. 2) की धारा 4 की उपधारा (1) एवं (2) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य सरकार एतद्वारा, नीचे दी गई सारणी के कॉलम (04) में उल्लिखित न्यायिक मजिस्ट्रेट प्रथम श्रेणी को किशोर न्याय बोर्ड के अध्यक्ष के रूप में अधिराचित करते हुए, कॉलम (03) में उल्लिखित क्षेत्र के लिए प्रधान मजिस्ट्रेट के रूप में सम्मिलित करते हुए, किशोर न्याय बोर्ड का पुनर्गठन करती है, अर्थात् :-

सारणी

क्र.	किशोर न्याय बोर्ड	क्षेत्र/राजस्व जिले	किशोर न्याय बोर्ड के अध्यक्ष (प्रधान न्यायाधीश) का नाम
(1)	(2)	(3)	(4)
1	रायपुर	रायपुर	श्रीमती कामिनी वर्मा, VAdditional Judge to the Court of I Civil Judge Senior Division Raipur.

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार,
शमी आबिदी, राधिव.

Nava Raipur Atal Nagar, the 25th August 2025

NOTIFICATION

No. F11-5/2023/WCD/50. - In exercise of the powers conferred by sub-sections (1) and (2) of section 4 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (C. 2 of 2016), the State Government hereby, as per the table given below: Notifying the Judicial Magistrate of the first class mentioned in column (04) as the Chairman of the Juvenile Justice Board, reconstitutes the Juvenile Justice Board by including as the Principal Magistrate for the area mentioned in column (03), namely: :-

TABLE

S.No.	Name of the Juvenile Justice Board	Area/Revenue Dist.	Name of the Chairman (Principal Magistrate) of the Juvenile Justice Board
(1)	(2)	(3)	(4)
1	Raipur	Raipur	Smt. Kaminee Verma, VAdditional Judge to the Court of I Civil Judge Senior Division Raipur.

By order and in the name of the Governor of Chhattisgarh,
SIHAMMI ABIDI, Secretary.